

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:463

ANSWERED ON:21.11.2002

TRANSFER OF SERVICE MATTER CASES FROM HIGH COURT TO PERMANENT LOK ADALATS
KAILASH MEGHWAL;SURESH RAMRAO JADHAV (PATIL)

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Chief Justice of India has advised the Union Government to transfer all the cases relating to service matters pending in all the 21 High Courts to the Permanent Lok Adalats; and

(b) if so, the reaction of Government in this regard?

Answer

THE MINISTER OF LAW AND JUSTICE (SHRI K.JANA KRISHNAMURTHY):

(a) No, Sir.

(b) Does not arise.